

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 237/(MAH)/2017  
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Kalpdeep Machinery Pvt.Ltd.  
 V/s.  
 Oren Kitchen Appliances Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER  
TCP No. 237/ I&BP/NCLT/MB/MAH/2017

None present.

The Petitioner is peremptorily directed to appear on the next date of hearing, failing which this Company Petition will be dismissed for default.

List this matter on 25.9.2017.

**Sd/-**  
 V. NALLASENAPATHY  
 Member (Technical)

**Sd/-**  
 B.S.V. PRAKASH KUMAR  
 Member (Judicial)